

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-15/2013(pt.)/ 11232 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati the 22<sup>nd</sup> November, 2024.

Sub: **Restricted Holiday.**

Ref:- Your letter Nos. DJ(D) 8016 dtd. 21.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 05.12.2024, along with station leave permission from the evening of 04.12.2024 till the morning of 06.12.2024.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-15/2013(pt.)/11233 /A, dated** , 22-11-24

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

*Bullis*